

tact with water courses around the Bharatpur Bird Sanctuary even during floods or by accidents. So far as the effluents to be discharged into Yamuna river is concerned, it would be treated so that the quality is of acceptable level. As far as possible this water will be used for irrigation purposes. Even when it becomes necessary to discharge it into the Yamuna river, the river water will be suitable for human consumption after usual municipal treatment even during dry season.

Report of Press Commission

2192. SHRI K. LAKKAPPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) when the Press Commission is likely to submit its Report; and

(b) whether the Commission is likely to submit an interim report before submitting its final report, and, if so, when it is expected?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The Commission was expected to submit its report by 1st June, 1979. However, it has sought extension of its term upto 31st December, 1979 by which time it should be in a position to submit its report.

(b) The Commission does not have any plan to submit an interim report.

'A' and 'U' Certificates granted to films containing scenes of violence

2193. SHRI CHHITUBHAI GAMIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of films containing scenes of violence, sex, dacoity and other crime which have been given 'A' certificates and 'U' certificates; and

(b) whether there have been instances where a certificate was issued despite rejection by the Censor Board during the period from the 1st April, 1977 to the 30th December, 1978?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) During the calendar years 1977 and 1978 the total number of Indian and foreign feature films certified for unrestricted public exhibition and certified for public exhibition restricted to adults was as under:—

Year	'U' certificates	'A' certificates
1977	662	87
1978	659	99

The story content may, and in fact does, involve depiction of scenes pertaining to violence, dacoity and other crimes, but the films are examined by the Board of Film Censors in accordance with the provisions of the Cinematograph Act, 1952 and guidelines issued thereunder. According to these guidelines, the Board has to ensure that anti-social activities such as violence are not glorified or justified, that the *modus operandi* of criminals or other visuals or words likely to incite the commission of offence are not depicted and that pointless or avoidable scenes of violence or cruelty are not shown.

(b) One film "Chanda Marutha" (Kannada), which was refused a certificate by the Board of Film Censors, was later certified by Government.

Production of Nutrients Fertilizers in Bihar

2194. SHRI SUKHDEO PRASAD VERMA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total production of nutrients fertilizers in the State of Bihar